

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:129  
ANSWERED ON:29.07.2003  
CEASEFIRE WITH NSCN (K)  
K. ASUNGBA SANGTAM

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether ceasefire is continuing between NSCN (K) and the Indian security forces;
- (b) if so, since when;
- (c) the number of times the peace talks have been held between the leaders of NSCN (K) and the Union Government;
- (d) the outcome thereof and the time by which the next round of peace talks is likely to be held in the near future;
- (e) whether this group has dropped the demand for sovereignty; and
- (f) if not, reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 129 DUE ANSWER ON 29.07.2003.

(a) to (f): The Government has extended an invitation to all those who have strayed from the path of peace and togetherness to give up violence and come forward for talks within the framework of our Constitution.

2. Ceasefire for cessation of hostilities between NSCN(K) and Government of India came into force with effect from 28th April, 2001. It has been extended twice and is valid upto 27th April, 2004.

3. Presently, discussion are being held with NSCN(IM); there have been no discussions with NSCN(K).